

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2013

Dated : 17th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)
Versus**

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R-4 (BRPL)

ORDER

The learned counsel for the parties have filed their Written Submissions on merits.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
Ts/pg**

**(Justice M. Karpaga Vinayagam)
Chairperson**